

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/134/ (IB)/2017
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① K.R. Gurusamy Counsel for Petitioner
27/7/2019
② G.P. Ramani
27/7/19

ORDER

Shri K R Govindaraj, Counsel for petitioner present. Shri Palaniappan, representing the respondent stating that he is one of the Directors of the company present. He submitted that the respondent is making all efforts to settle the matter and sought time for the same. Time extended at request for reporting the final outcome of the settlement talks. Put up on 16.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc